

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 01.04.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 109/2022 & IA No. 252/2022	Sheena Adarsh Ex- Director V Punjab National Bank & Anr	Rohan Rajasekaran	

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 68/2022 & IA No. 143/2022	Hindustan Newsprint Employees Co-Operative Bank Ltd. V Hindustan Newsprint Ltd & Anr	Alias M.Cherian	
3.	Comp App (AT)(CH)(Ins) No. 69/2022 & IA No. 144/2022	Glassfibers & 4 Ors V Hindustan Newprint Ltd & Anr	Alian M.Cherian	
4.	Comp App (AT)(CH)(Ins) No. 73/2022 & IA No. 154/2022	Thamban P V Hindustan Newprin Ltd & Anr	Alias M.Cherian	
5.	Comp.App (AT) (CH)(Ins) No.75/2022 &I.A.No.155/2022	Sunil P.K. V Hindustan Newsprint Ltd & ARR.	Alias M Cherian	
6.	Comp.App (AT) (CH)(Ins) No.77/2022 &I.A.No.156/2022	Shaji V K V Hindustan Newprint Ltd & Anr	Alias M Cherian	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT)(CH)(Ins) No. 281/2021 (IA No. 604/2021)	Dharani Developers Pvt Ltd V Radhakrishnan Dharmarajan RP & Anr	Ravi Rajagopalan & Associates	T. Ravichandran Caveator for R1
8.	Comp. App (AT)(CH)(Ins) No. 282/2021 (IA No. 605 & 606/2021)	Yashica Electronics P Ltd V S. Kamraj Rp of Yashica Electronics P Ltd	K.M. Anand R. Arivolisudar	
9.	TA No. 15/2021 (Comp App (AT) No.235/2020)	Thyagaraja V The Church of South India Trust Association & 11 others	Sriram Parakat Mukund P Unny Sreentath S Ms. Vishnu Sankar	Steps not taken for R6 & R12 R2,3,4,7,8,9 & R11 Served Process fee not filed.
10.	TA. No. 135/2021, Comp. App (AT)(Ins) 803/2019	Dr. Ravi Shankar Vedam Vs Udhyan Investments Pvt. Ltd & 13 Ors.	T.K. Bhaskar, Srinath Sridevan K. Harishankar	Ms. Madhumita Bora for R1 D. Srinivasan, K. Moorthy K. Vasudevan for R2 & R3 Prithu Garg, Abai Pratap Singh, Siddharth Mehta R4 to R8 B. Karunakaran, Md Tabish Zia and Anirudha. J R9 Vasudevan for RP Vineet Ranjan R11 Yashraj Singh Deora, Shyam Agarwal and Sonal Mashankar R13 G. Ananda Selvam R14

WITH

11.	TA No.134/2021 (Comp App) (AT) (Ins)No. 653/2019)	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr	T.K. Bhaskar, Srinath Sridevan K. Harishankar Neeha Nagpal	D. Srinivasan K. Moorthy S.R. Sundar & P. Stella Mary R2 Ms. Pooja Dhar for Applicant Intervenor
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No.18/2021 (Comp App) (AT) No.325/2019) (PH)	Shankar Sundaram V Amalgamations Limited & 25 Others WITH	K.Ravi R/Murugan Shanthanu Singh	Krishna Srinivasan Geethi Ara R1,3,4,6- 11,13,16
13.	TA No.114/2021 (Comp App) (AT) No.328/2019) (PH)	Shankar Sundaram V Amalgamations Limited & 47 Others	K.Ravi R/Murugan Shanthanu Singh	Krishna Srinivasan R1-R3, R7-13, R15, R17, R27, R29, R30, R33-R36, R39- R43&R46 Geethi Ara R37
14.	TA No. 56/2021 (Comp App) (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank V Royal Splendour Developers Pvt Ltd Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan	Sathyayananan R1 & R2 K.V. Jagadishvaran G. Indira – R3
15.	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3
16.	Comp App (AT)(CH)(Ins) No. 194/2021	Chandra Sekaran V Appu Hotels Limited & 10 ors	S.M. Sundaram	T. Ravichandran R1 & R2 Devashish Bharuka R3 Vipin Warriier R4

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By the order of Hon'ble Member (J)

(Chennai Bench)